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(2012) 12 P&H CK 0201

High Court Of Punjab And Haryana At Chandigarh

Case No: C.R.M. No. M-33118 of 2012 (O and M)

Sukhwinder Singh @

Sukha

APPELLANT

Vs

State of Punjab RESPONDENT

Date of Decision: Dec. 11, 2012 Hon'ble Judges: Nawab Singh, J

Bench: Single Bench

Advocate: Surinder Garg, for the Appellant; Abhishek Singh, AAG, Punjab, for the

Respondent

Judgement

Nawab Singh, J.

Dismissed as withdrawn at this stage.